

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1183 & 1181 OF 2019 IN
DFR NO. 2164 OF 2019

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Dhanalakshmisranivasan Sugars Private Limited **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Pawan Bhushan
Ms. Ujwala Uppalun

Counsel for the Respondent(s) : ----

ORDER

Issue urgent notice to the Respondents returnable on 17.07.2019.
Dasti, in addition, is also permitted.

List the matter on **17.07.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj